

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3761  
ANSWERED ON:25.08.2011  
JOB CARD UNDER MGNREGS  
Yadav Shri Ranjan Prasad

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of person days generated and persons provided with 100 days of work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State-wise and UT-wise;
- (b) whether it is mandatory to provide data in Management Information System for sanction of funds under the Scheme;
- (c) if so, the details thereof;
- (d) whether some problems have arisen in the software causing delayed submission of progress report by various States under the Scheme;
- (e) if so, the details thereof; and
- (f) the remedial action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHR1 PRADEEP JAIN `ADITYA`)

- (a): The details of person days generated and households provided with 100 days of employment under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last three years and the current year as reported by the States and Union Territories are given in annexure.
- (b) & (c): In pursuance of para 13, 15, 16 and 17 of Schedule I of MGNREG Act relating to transparency and proactive disclosures, reporting of expenditure on Management Information System (MIS) was prescribed as one of the pre-requisite for release of funds under MGNREGA. However, in view of difficulties expressed by the States, first installment of funds in 2011-12 was released even in cases where this pre-requisite was not complied with, subject to the condition that next/second installment of funds in 2011-12 would be released based on MIS data.
- (d): No sir.
- (e) & (f): Does not arise.